movement in the country. States will be advised to initiate similar actions for coordinating and strengthening the efforts of the Central Government.

Corporation for AIR and TV

1877. SHRI PARVATHANENI UP-ENDRA: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state whether Government propose to permit private corporations as in USA or independent services as in UK to run TV and AIR to ensure impartiality of these two media?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): Since AIR and Doordarshan enjoy adequate functional autonomy, the Government does not consider it necessary to change the existing system.

NDMC parking

1878. SHRI MUKHTIAR SINGH MALIK: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there has been bungling in the construction of the underground parking in Connaught Circus by the NDMC involving crores of rupees;
- (b) whether it is also a fact that proper procedure was not followed for inviting tenders, advertisement was not issued in the papers and the work was awarded to a favourite contractor and there was no check on the use of sub-standard materials being used in the construction; and
- (c) whether Government propose to conduct an inquiry through CBI and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR): (a) There has been no irregularity in the construction of Under Ground Car Parking and proper constant checks were made at different levels for ensuring the construction as per the required specifications. The work was supervised checked by the Architect Consultant [M/s. Bhar-

dawaj Bhardawaj & Ass. (P) Ltd.] who were appointed by the NDMC for complete consultancy services as well as day to day supervision. The work was also checked by the staff of NDMC. Surprise checking was used to be carried out by the Quality Control Cell. Intensive Technical Examination was also conducted by the Chief Technical Examiner (Central Vigilance Commission) and satisfactory results were found.

- (b) Proper procedure was followed for inviting tenders. Tenders for civil works were reinvited from the six firms, who were prequalified and 3 tenders were received on 20.1.1983. The work was awarded to lowest tenderer after approval by the Committee and after conducting negotiations. There is also no report about use of substandard material after checking of the work as mentioned at (a) above.
- (c) There is no proposal to conduct an inquiry through CBI as no irregularity has come to the notice after technical examination of the work by the staff of NDMC and Chief Technical Examiner (Central Vigilance Commission).

Loan requirements of Agriculturists
1879. SHRI SHANTIMOY GHOSH:
Will the Minister of AGRICULTURE
AND RURAL DEVELOPMENT be
pleased to state:

- (a) the details of the loan required for agriculturists in the country in a year;
- (b) the share of the said loan being sanctioned by (i) financial institutions and (ii) nationalised banks; and
- . (c) the yearly amount of loan sanctioned by (i) financial institutions and (ii) nationalised banks during the last three years. State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DE-VELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Credit requirements for agriculture are usually assessed on the basis of irrigated and unirrigated areas under diffe103

(Rs. in lakhs)

270231

cost of production. rent crops and the availability of credit and But share of different credit institutions are worked out on the basis of resources, institutional capabilities, level of performance. recovery past Yearly targets are fixed for coopera-Commercial Banks are

quired to provide at least 15 per cent of the total bank credit by 1985 and 16 per cent by Mar h 1987 for agriculture. The year-wise and State-wise details of agricultural advances from cooperatives and com~ mercial banks are given in the Statements I and II annexed.

Statement-I

State-vise and year-wise details of Agricultural Lovns (Short-term + Medium-term + Long-term from Cooperatives during 1980-81. 1981-82 and 1982-83

SI. Nome of St tes! 18-0801 1981-82 1982-83 No. Union Territories Andhra Pradesh I 17726 18299 20580 2 Assam 180 214 313 Bihar 3085 5682 4862 3 Gujara t 4 13373 2)2)3 -22350 H-ryana 13574 5 15554 2)334 6 Himachal Pradesh 810 910 950 I mmu and Kashmir 406 7 461 436 8 Kornat ka 123 17 13923 15105 Kerala . 9 24253 27871 23353 Madhya Pradesh 17518 10 11130 15172 Maharashtra 3 I 3)41) 39130 33331 Manipu: 12 133 137 105 Meghal wo 167 13 37 12) Nagaland 14 40 15 Orissa 7700 15 3276 7934 Purijab 16 23472 24327 21109 R jasthan 17 12392 15663 15313 18 Sikkim 19 Tamil Nadu 5013 1.4834 14778 Tripura . 20 140 65 97 21 Utter Predesh 25991 24141 32000 West Bengal . 22 4820 4604 5190 Audaman and Nicob r Islands 23 2 4 4 Aruna chal Pra desh 24 6 T I Chandigarh 25 3 3 3 Dadra and Nagar Hoveli . 26 1 1 Delhi 27 96 121 110 28 Goa, Daman and Din 69 95 120 L kshadweep 29 15 14 10 30 Mizoram . . ٠. Pondicherry 65 78 109 TOTAL: 211937 247988

Statement,-II

State-wise and year-wise details of Agricultural loans (Direct Finance) Outstanding of Commercial
Banks during 1980, 1981 and 1982
(Rs. in lakks)

Sl. No			Jame of Jnion T						1980	1981	1982
ī	Andhra Prad	lesh		•					391 3 0. 6 0	51074.99	57601.29
2	Assam .		•				•	•	893.82	910.08	1310.55
3	Bih: r .				•		•	•	11159.61	14147.16	16157.53
4	Gujarat .				•			•	16964.58	19574.21	20859.71
5	Haryana								12385.68	16359.84	19103.71
6	Himachal Pr	a desh			•				1120.64	1471.66	1899 37
7	Jammu and	K^sh	mir					•	66 9.09	794 · 33	857.92
8	Karnata k a				•			.•	22261.83	28233.74	32518.24
9	Kerela .		•		•			•	13311.62	17026.97	18196.97
10	Madhya Prac	lesh	•	•	•				13980.85	17902.27	20507.17
11	Maharashtra				•				24316 09	31593.91	35025.72
12	Manipur								68.87	80.45	90.92
13	Meghalaya		•						107.80	187.64	221.67
14	Negeland		•						` 10.35	105.39	155.02
15	Orissa								544 7·94	6779.50	9352.90
16	Punjob .								23399.90	32456.21	36150.57
17	Rajasthan								10872.71	1 3267 . 04	15929.95
18	Sikkim .								••	peb	18.00
19	Temil Nadu								27584.27	3 6984.60	40052.53
20	Tripura .							•	. 225 81	332.04	425.95
21	Uttar Prades	sh						•	29215.18	40266.91	46166.20
22	West Bengal								11123.72	13211.08	14700.88
23	Andaman ar		cobar Is	land	s.			٠	14.25	16.40	22.94
24	Armachal P							•	12.87	17.35	21.13
2 ₅	Chandigarh								2290.38	3103.02	3747.43
26	Dadra and N	agar	Haveli	•	•	•	•	•	4.01	7.00	8.00
27 28	Delhi Goa, Daman	and	Dia				•		1030.77	1143.30 1285.80	1371.86 1440 .6 0
29	Laksh: dweet								1.63	2.99	4.17
30	Mizoram							•	5.55	24.51	20.55
31	Pondicherry		•					•	919.55	1223.38	1483.83
				ALI	India	. :			269545.41	349584.57	395423.28